

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.24/S.O./2022

Date : 13.12.2022

In partial modification of this office Standing Order No.04/S.O./2021 dated 21.10.2021 and in exercise of powers conferred under Rule 21(2) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate Hon'ble Mr. Justice Vijay Bishnoi to dispose of the following matters :-

1. Nomination of Officers for various training programmes;
2. Transfer of cases from one Court to another;
3. Sending periodical returns and statements regarding judicial work pertaining to the High Court to the Government of India and Hon'ble Supreme Court of India;
4. Sending replies of Parliament and Assembly questions;
5. Considering proposals of inter district transfer of staff of subordinate courts either on mutual request or on request or on administrative ground.

-Sd-

CHIEF JUSTICE

No.PA/RG/AJ/2001/1361

Date: 13.12.2022

Copy forwarded through e-mail to the following for information :-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ (Judicial)/O.S.D. (F&I), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ (Judicial), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
5. O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All Assistant Registrars/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.
9. A.O.J. (Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.

Chander Prakash Sharma
REGISTRAR GENERAL

Copy also to :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice Sandeep Mehta, along with copy of Standing Order No.09/S.O./2013 dated 01.10.2013.
3. The Private Secretary to Hon'ble Mr. Justice Vijay Bishnoi, along with copy of Standing Order No.04/S.O./2021 dated 21.10.2021 and No.09/S.O./2013 dated 01.10.2013.
4. All Private Secretaries to Hon'ble Judges.

Chander Prakash Sharma
REGISTRAR GENERAL